

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD – Nomination of New Master Trainers to participate ECT_3_2022 outreach programme scheduled to be held on 23.04.2022 (Saturday) and 24.04.2022 (Sunday) at Telangana State Judicial Academy, Secunderabad – Relief Arrangements – **ORDERS – ISSUED.**

- READ:**
1. Letter Roc.No.305/2022/TSJA-Sec'bad, dated 29.03.2022 from the Director, Telangana State Judicial Academy, Secunderabad.
 2. High Court's proceedings in Order Roc.No.655/SO/2022, dated 20.04.2022.

ORDER ROC.NO.1651/2022-B.SPL., DATED:21.04.2022

In view of the nomination of the following New Master Trainers, mentioned in Column No.2, vide High Court's proceedings 2nd read above, to participate in the ECT_3_2022 outreach programme is scheduled to be held on 23.04.2022 (Saturday) and 24.04.2022 (Sunday) at Telangana State Judicial Academy, Secunderabad, the High Court made the following in-charge arrangements:

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	Sri Dheeraj Kumar Damera, Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class, Madhira, Khammam District.	I Additional Junior Civil Judge - cum- I Additional Judicial Magistrate of First Class, Madhira, Khammam District.
2.	Smt. Kavya Jada, Junior Civil Judge -cum- Judicial Magistrate of First Class, Nakrekal, Nalgonda District. (The officer is on Maternity Leave from 17.04.2022 to 13.10.2022.)	--
3.	Ms. Bhavya Kovi, Judicial Magistrate of First Class, Special Mobile Court -cum- III Additional Junior Civil Judge, Nizamabad.	Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Act-cum- IV Additional Junior Civil Judge, Nizamabad.
4.	Sri Sai Kiran Kasamala, II Metropolitan Magistrate -cum- Special Judicial Magistrate of First Class for Railways, Secunderabad.	IV Metropolitan Magistrate (Mobile Court under M.V.Act), Hyderabad

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5.	Ms. Srinija Kohirkar, Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Act-cum-IV Additional Junior Civil Judge, Karimnagar.	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act -cum-III Additional Junior Civil Judge, Karimnagar.
6.	Sri Mohd. Abdul Jaleel, Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class, Sangareddy, Medak District. (The officer was granted permission to go to Dubai, during the period from 14.04.2022 to 08.05.2022.)	--
7.	Ms. Shereena Mohd., I Additional Junior Civil Judge - cum- I Additional Judicial Magistrate of First Class, Asifabad, Adilabad District	Prl. Junior Civil Judge-cum- Judicial Magistrate of First Class, Asifabad, Adilabad District.
8.	Smt. R.Siri Sowjanya (Rupakula), X Assisant Judge, City Civil Court, Hyderabad.	XX Assistant Judge, City Civil Court, Hyderabad
9.	Sri Ramachandrarao Nadendla, Prl Junior Civil Judge -cum- Judicial Magistrate of First Class, Mulug, Warangal District.	I Additional Junior Civil Judge-cum-Special Judicial Magistrate of First Class (Mobile), Mulug, Warangal District.

The officers mentioned in Column No.3 will be in-charge of the post(s) mentioned in Column No.2 and also the posts for which the nominated officers are holding full additional charge if any, during the period of absence of the above said nominated officers.

In case the officer(s) mentioned in Column No.3 are either on leave or not available for any other reason the concerned Prl. District Judge/ Unit Head shall make alternative incharge arrangements and intimate the same to the High Court.

Further, with regard to officers viz., 1) Smt. E.Sucharitha, 2) Ms. G.Anusha, 3) Sri N.Syama Sundar, 4) Ms. Vindya Naik, 5) Sri Jeevan Suraj Singh, 6) Sri V.Sanket Mithra and 7) Smt. Farheen Kouser, the incharge arrangements were already made vide High Court's proceedings order Roc.No.1459/2022-B.Spl., dated 12.04.2022.

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NOTE: The Proceedings placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting to the programme at Telangana State Judicial Academy, Secunderabad.


REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Incharge officers.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Metropolitan Sessions Judge, Hyderabad.
5. The Chief Judge, City Civil Court, Hyderabad.
6. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Khammam, Ranga Reddy District at L.B.Nagar, Medak at Sangareddy, Nalgonda, Nizamabad, Karimnagar, Warangal.
7. **THE I ADDITIONAL DISTRICT AND SESSIONS JUDGES:**
Adilabad, Khammam, Ranga Reddy District at L.B.Nagar, Medak at Sangareddy, Nalgonda, Nizamabad, Karimnagar, Warangal.
8. The Pay and Accounts Officer, Hyderabad.
9. **THE DISTRICT TREASURY OFFICERS:**
Adilabad, Khammam, Medak at Sangareddy, Nalgonda, Nizamabad, Karimnagar, Warangal and Ranga Reddy District at Nampally Exhibition Grounds, Hyderabad.
10. The Section Officers:
 - (a) Special Officers Section
 - (b) Vigilance Cell
 - (c) E-Section
 - (d) Work Review Cell
 - (e) O.P Cell
 - (f) B-Section
 - (g) Accounts Section
 - (h) Computer Section
 - (i) D-Budget SectionHigh Court for the State of Telangana at Hyderabad.

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